# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CRICUIT SITTING:BILASPUR

## **Transferred Application No.203/140/2009**

Bilaspur, this Monday, the 07<sup>th</sup> day of January, 2019

## HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

T.R.C. Rao, S/o Late Shri T. Punnaiah, Aged about 46 years Working as Telephone Macanic R/o Chatapara Bilaspur Distt. Bilaspur C.G.

-Applicant

(By Advocate –Shri Tushar Dhar Diwan proxy counsel for Shri Prateek Sharma)

#### Versus

- 1. Bharat Sanchar Nigam Limited (BSNL) Through the Chairman, B-201, Statesman House, Bharakhambha Road, New Delhi
- 2. The Director General Telecommunications New Delhi
- 3. Chief General Manager, Telecommunication BSNL Chhattisgarh Circle Raipur (C.G.)
- 4. General Manager Telecommunication BSNL District Bilaspur (C.G.)

- Respondents

(By Advocate –**Shri Sandeep Dubey**)

#### ORDER (Oral)

## By Ramesh Singh Thakur, JM:-

Learned counsel for the applicant seeks to withdraw this Application with liberty to file a fresh, if any occasion arises, after the decision of the Hon'ble High Court of Andhra Pradesh in Review Petition filed by BSNL, which is pending before the Hon'ble High Court of Andhra Pradesh.

- **2.** Prayer is accepted.
- **3.** This Transferred Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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